

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-565 (ND)/ 2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017**

**NAME OF THE COMPANY: Naveen Chandok Vs. Jan Aahar Pvt.Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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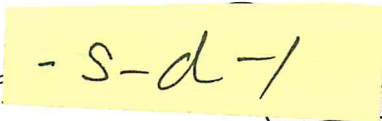
Present: Mr. P.K. Mittal, Advocate for the Petitioner.

**ORDER**

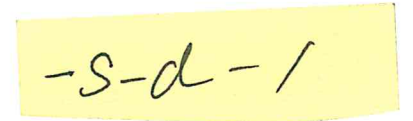
The Respondent had been served on 13<sup>th</sup> December, 2017. Mr. Arvind Kumar Garg, Advocate has put in appearance on behalf of the Respondent. He prays for some time to file his reply.

Let the reply be file before the next date with a copy to the opposite side.

To come up on 10<sup>th</sup> January, 2018.



**(S. K. Mohapatra)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**